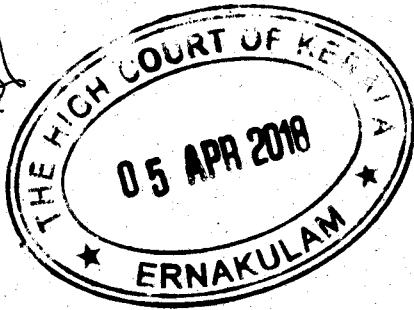


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The High Court of Kerala

Kochi - 682 031
Dated- 2.4.2018

Proceedings

High Court establishment- appointment to the category of Chief Accountant, High Court- orders issued.

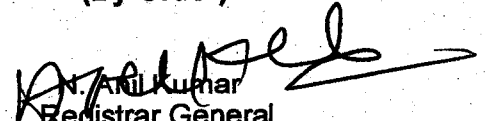
- Read: 1. Rule 17 of the Kerala High Court Service Rules, 2007.
2. High Court proceedings No. A5-820/2018 dated 12.2.2018.
3. High Court Official Memorandum of even No. dated 5.3.2018.
4. Rule 21 of the Kerala High Court Service Rules, 2007.

Order No. A5- 19830/2018

Sri.Ameenulla Buhari M.M., Section Officer/Court Officer, High Court in the scale of pay of Rs.36600-79200 is appointed by transfer, on temporary basis, as Chief Accountant, High Court in the scale of pay of Rs.39500-83000 vice Sri.Prakash V.K., Chief Accountant proceeded on leave preparatory to retirement as per the High Court proceedings read (2) above.

Sri.Ameenulla Buhari M.M., will hand over the charge of Section Officer / Court Officer, High Court to Sri.Abraham K.T., Section Officer/Court Officer, High Court and will take charge as Chief Accountant, High Court from Sri.Kishorkumar R., Section Officer/Court Officer, High Court, forthwith.

(By Order)


N. Anil Kumar
Registrar General

To

- The Officers concerned.
The Accountant General (A& E), Kerala, Thiruvananthapuram (2 copies)
The Sub Treasury Officer, Ernakulam.
The Joint Registrars, High Court
The Finance Officer, High Court
The Assistant Registrars concerned, High Court.
The Accounts Officer, High Court
The Section Heads concerned
The Kerala Judicial Academy, Athani.
The Confidential Assistants to the Registrars and Additional Registrar -
(General Administration), High Court
The Finance Wing, High Court.
The G (Accounts- I, II & III) Sections
The I.T. Section, High Court. **(for publishing in the High Court Website)**
The A1, A2, A3, A4 & A6 seats, High Court
The Administrative Records Section, High Court
The File/Stock File.